

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.45(10)(b)-HC/2022/27828

Dated, Agartala, the 14th November, 2022

NOTIFICATION

Hon'ble the Chief Justice has been pleased to re-constitute the "Quarters Allotment Committee" of the High Court of Tripura for allotment of Quarters among the officers and staff members of the High Court as follows:

1. Hon'ble Mr. Justice A. Lodh;
2. Hon'ble Mr. Justice S.G.Chattopadhyay;
3. Registrar General, High Court of Tripura

This is issued in partial modification of the earlier Notification dated 4th July, 2019 issued by the High Court of Tripura.

By order,
Sd/-
(D.M.Jamatia)
Registrar General

No.F.45(10)(b)-HC/2022/27829-57

Dated,Agartala, the 14th November, 2022

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Registrar (Vigilance), High Court of Tripura, Agartala;
5. The Registrar (Judicial), High Court of Tripura, Agartala;
6. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
7. The Joint Registrar, High Court of Tripura, Agartala;
8. All Deputy Registrars, High Court of Tripura, Agartala;
9. The Chief Librarian, High Court of Tripura, Agartala.
10. All Assistant Registrars, High Court of Tripura, Agartala
11. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura, Agartala;
12. The Superintendent, Establishment/Accounts/Court officer's Section, High Court of Tripura, Agartala;
13. The Cashier, Cash Section, High Court of Tripura, Agartala;
14. Order File.

Registrar General